

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BRANCH, PUNE AT PUNE

APPEAL NO. 01 to 26/2026 (WZ)ANDAPPEAL NO. 641/2025 (WZ)[TAGGED WITH OTHERS MATTERS]

Shamshir Abdul Wahab Khan ... Appellant

Abhishek Vikas Gondane

Sanjay Khushabrao Rehpade

Vs.

The State Environment Impact Assessment  
Authority, Maharashtra & ors.

... Respondents

Affidavit in reply on behalf Respondent Nos. 2 and 3  
abovenamed:

I, Sachin Rambhau Wadhve, the District Mining Officer,  
Bhandara, abovenamed, do hereby solemnly affirm and state as  
under:

1. I have carefully gone through the above Memo of the Appeal  
as also the annexures annexed thereto. I have also carefully  
gone through the orders passed by this Hon'ble Tribunal so  
far. I have perused the record and the documents made



3142  
available to me and I am conversant to file the present  
Affidavit.

2. I am adopting the Reply filed by me on behalf of myself and  
Respondent No.3 in this Appeal also.

Solemnly affirmed at Mumbai )

This 9<sup>th</sup> of March 2026 )

9 MAR 2026

  
District Mining Officer  
Collectorate, Bhandara



Before me,

Advocate for Respondent Nos. 2 and 3

BEFORE ME

*T.S.N.H. ZAIDI*  
9/3/2026

T. S.N.H. ZAIDI

REGD. NO. 50485

ADVOCATE HIGH COURT

NOTARY GOVT. OF INDIA

Bombay Mutual Building, 1st Floor, Shop No. 66  
Above Axis Bank, P.M Road Fort, Mumbai 400001



NOTED & REGISTERED

Page No. 159 Sr. No. 5947

Dated 9 MAR 2026

2

